

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No.L.T. 3625/17/2021]

5. (a) Twenty-seventh Annual Report and Accounts of the Madras School of Economics (MSE), Chennai, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No.L.T. 3620/17/2021]

6. (a) Forty-fourth Annual Report and Accounts of the National Institute of Public Finance and Policy (NIPFP), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No.L.T. 3054/17/2021]

- IV. Review of Performance of Regional Rural Banks (RRBs), for the year ended 31st March, 2020.

[Placed in Library. See No. L.T. 3691/17/2021]

Reports of the Comptroller and Auditor General of India

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Arjun Ram Meghwal, I lay on the Table, under clause (2) of section 19A of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971, a copy each (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2019 on General Purpose Financial Reports of Central Public Sector Enterprises (Compliance Audit) - Union Government (Commercial) - Report No.7 of 2020; and

[Placed in Library. See No.L.T. 3086/17/2021]

- (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2019 - Union Government (Commercial) - Report No.18 of 2020 (Compliance Audit Observations).

[Placed in Library. See No.L.T. 3087/17/2021]
